

Seminar on Child Welfare**Home Guards**

1965. **Shri Vishwa Nath Pandey:** Will the Minister of Education be pleased to state:

1967. **Shri Rishang Keishing:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the seminar under the auspices of the Indian Council for Child Welfare held at Hyderabad in February, 1964 has suggested that the research programmes committees of the Planning Commission and the University Teachers Centres should give greater attention to child studies and research dealings with all aspects of child development and welfare; and

(a) the up-to-date strength of Home Guards in the country;

(b) whether any special consideration is given to strategic and disturbed border areas of the country in the matter of raising Home Guards; and

(c) if so, the details thereof?

(b) if so, Government's reaction thereto.

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) 3,26,701.

The Minister of Education (Shri M. C. Chagla): (a) and (b). The Government of India have not received any such suggestion so far.

(b) and (c). As against the average strength of one company of 110 Home Guards for each Community Development Block in the Rural areas, an extra platoon, 35 strong, is to be raised in such blocks in the border areas. In the urban areas, however, Home Guards are to be raised at the uniform rate of one company of 110 men for every 25,000 of population.

मंत्रियों और सरकारी पदाधिकारियों को मानदेय

Service Cadres

१९६६. श्री प्रकाशवीर शास्त्री : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

1968. **Shri Rishang Keishing:** Will the Minister of Home Affairs be pleased to state:

(क) भारत सरकार के अन्तर्गत विभिन्न पदों पर कितने मंत्री और पदाधिकारी नाम मात्र मानदेय पर कार्य कर रहे हैं और उन के नाम क्या हैं ; और

(a) the Union territories which have not yet formed State service cadres; and

(ख) उनमें से प्रत्येक को कितनी राशि मिल रही है ?

(b) the reasons for the delay in their formation?

गृह-कार्य मंत्रालय में उपमंत्री (श्री ल० ना० मिश्र) : (क) तथा (ख). कोई भी मंत्री नाम मात्र मानदेय पर भारत सरकार के किसी पद पर कार्य नहीं कर रहे हैं ।

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) Among the Union territories which are under the administrative control of the Ministry of Home Affairs, Civil and Police Service cadres have not been formed for the following territories so far:

ऐसी विधिकृतियों पर कार्य कर रहे अधिकारियों से सम्बन्धित जानकारी इकट्ठी की जा रही है, तथा समा पटल पर रख दी जाएगी ।

1. Andaman and Nicobar Islands.
2. Laccadive, Minicoy and Amindivi Islands.
3. Manipur.
4. Tripura.

(b) The Government of Manipur have made certain proposals for the formation of Manipur Civil Service and Manipur Police Service. These proposals are under examination.

The possibility of extending the scope of the Delhi and Himachal Pradesh Civil and Police Services to the Union territory of Andaman and Nicobar Islands is also under examination.

Educational Posts in African Countries

**1969. Shri Warior:
Shri Daji:**

Will the Minister of Education be pleased to state:

(a) whether it is a fact that the notification sent by the Government of India to be published by the State Government Public Relations Office of Kerala, calling applications for lucrative educational posts in African countries were withheld from publication until the last day; and

(b) if so, the action Government have taken to rectify the misdoing?

The Minister of Education (Shri M. C. Chagla): (a) and (b). Necessary information is being collected and will be laid on the Table of the Sabha in due course.

Welfare of Denotified Tribes

**1970. { Shri Dhuleshwar Meena:
Shri Ramachandra Ulaka:**

Will the Minister of Home Affairs be pleased to state:

(a) whether any amount was sanctioned to Rajasthan for taking up schemes for the welfare of Denotified Tribes during 1963-64; and

(b) if so, the details thereof?

The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar): (a) Yes, Sir.

(b) The required information is given below:

1. Scholarships	Rs. 0.25 lakh
2. Hostels	Rs. 1.05 lakh
3. Aid to Voluntary Agencies	Rs. 0.75 lakh
4. Residential School	Rs. 0.45 lakh
5. Rehabilitation	Rs. 2.13 lakhs

TOTAL: Rs. 4.63 lakhs

Consumption of Petroleum Products in Rajasthan

**1971. { Shri Dhuleshwar Meena:
Shri Ramachandra Ulaka:**

Will the Minister of Petroleum and Chemicals be pleased to state the total consumption of petroleum and petroleum products in Rajasthan during 1963-64?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): It is estimated that, during 1963-64, the total consumption of petroleum and petroleum products in Rajasthan was of the order of 2.05 lakh tonnes.

Oil from Kuth Roots

1972. Shri Hem Raj: Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No. 2113 on the 18th September, 1963 and state:

(a) the progress made in the extraction of oil from Kuth (Costus) roots; and

(b) its various uses and demands?

The Minister of Education (Shri M. C. Chagla): (a) Conditions have been standardised for extraction of oil from Lahaul costus roots by the solvent extraction process developed by the National Chemical Laboratory, Poona. Pilot Plant trials have also been carried out.

(b) The oil is mainly used in perfumery industry. Data regarding the likely demand of the oil is not available.